

Name of the Corporate Debtor: Rajesh Business and Leisure Hotels Private Limited

Date of commencement of CIRP: 20th April 2022;

List of creditors as on: 21st November 2022

List of operational creditors (Government Dues)

Amount in Rs

Sl. No	Name of creditor	Details of claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification (Rs.)	Remarks, if any
		Date of receipt	Amount claimed (Rs.)	Amount of claim admitted	Nature of claim	Amount covered by security interest (Rs.)	Amount covered by guarantee	Whether Related Party	% of voting share in CoC, if applicable					
1.	The Professional Tax, Government of Maharashtra	13-05-22	7,60,687	7,60,687	Operational	-	-	No	-		-		-	
2.	Commissioner of Customs, MoF, Uol	30-06-22	31,67,59,912	13,06,42,322	Operational	-	-	No	-		-	18,61,17,590	-	
3	Shri Sanjay Raghunath Beldar, Assistant Assessor & Collector, S Ward, Brihan Mumbai Municipal Corporation	25-07-2022	42,54,38,381	1	Operational	-	-	No	-	42,54,38,380	-		-	Amount challenged by Corporate Debtor and also highlighted by claimant in claim form as “complaint filed by company against capital value” in the section of - “details of any - dispute as well as record of

														pendency or order of suit or arbitration proceedings"
4	Maharashtra State Electricity Distribution Company Ltd	8-08-2022	1,31,10,100	1,00,84,700	Operational	-	-	No	-		-	-	30,25,400	
5	Department of sales tax, Government of Maharashtra Mumbai	29-09-2022	49,555	49,555	Operational	-	-	No	-		-	-	-	